

**Solar Energy through burning of Woods and Leaves**

84. SHRI MADHAVRAO SCINDIA:  
Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that Gujarat Agriculture University is presently engaged in the research for harnessing solar energy through the burning of woods and leaves;

(b) if so, the details thereof; and

(c) the progress achieved in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). Yes, Sir. The Government is aware of the efforts of Gujarat Agricultural University to search alternative sources of energy. The Government of Gujarat has conceived a project on energy plantation and the same is proposed to be implemented through Gujarat Agricultural University by planting fuel trees on 1,000 acres. During the current year, 200 acres of the proposed area will be brought under energy plantation.

The University is planning to plant 5 different varieties of trees to evaluate their growth and thermal potential. After critical appraisal of the data generated by this Project, the University will undertake the construction of some decentralised 4-5 megawatt power stations in the State where instead of coal, fuelwood will be used as an energy source.

(c) The Project on energy plantation has been initiated only about a week back.

**Sale of Wheat at less Price due to inadequate storage facilities and lack of Transportation**

85. SHRI MADHAVRAO SCINDIA:  
Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that due to inadequate storage facilities with the Food Corporation of India and also due to lack of transportation, the farmers throughout the country were forced to dispose off wheat at throw away prices during the last harvesting season as a result there was less procurement by F.C.I. this year compared to last year; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). No reports have been received by the Government that the farmers were forced to dispose of wheat at throw away prices in the current rabi marketing season of 1978-79, on account of any shortage of storage facilities with the Food Corporation of India and State procurement agencies or due to lack of transportation. In fact, the total procurement of wheat in the country has touched a new high this season. Till 5th July the total procurement of wheat has been of the order of 77.58 lakh tonnes against 53.95 lakh tonnes in the corresponding period of last year.

**Implementation of Ravi-Beas Award**

86. SHRI MADHAVRAO SCINDIA:  
Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the Central Government award of 1976 on Ravi-Beas water settlement between Haryana and Punjab is not being implemented as a result of which

Haryana Government propose to take the matter to the Supreme Court; and

(b) if so, the reaction of Government thereto?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJEET SINGH BARNALA):** (a) and (b). The Government of Haryana have formulated the Sutlej-Yamuna-Link Project to utilise its allocated share in the waters as determined by Government of India under the provisions of the Punjab Reorganisation Act. The project includes a link canal passing through Punjab territory. Punjab have represented against this allocation while Haryana on the other hand, has requested that the issue may not be reopened and requested for early implementation of the scheme in Punjab territory. Government of India have had been making efforts to bring about an understanding. Recently, the Government of Haryana has filed a suit in the Supreme Court on this issue.

#### **Indo-Mexico Cultural Agreement**

87. **SHRI D. AMAT:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that an Indo-Mexico Cultural agreement was concluded in May, 1979; and

(b) if so, the main features of the agreement?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI):** (a) and (b). On the basis of an Agreement on Cultural Cooperation concluded between India and Mexico in July, 1975, the second Indo-Mexican Cultural Exchange Programme has signed in May, 1979.

The main features of this Programme are:—

(1) Cooperation between universities and institutions of higher learn-

ing by exchange of academics, exchange of specialists in Latin American and Indian studies, Spanish and Indian languages, organization of joint seminars on subjects of mutual interest, cooperation in developing areas studies programmes and award of scholarships to students of each other's country.

(ii) Cooperation in the fields of adult education and educational and nutritional programmes for pre-school children.

(iii) Exchange of dance and music ensembles as well as information and publications in respect of education, copyright, archaeology, anthropology, etc.

(iv) Cooperation in the fields of cinema, radio and television, by way of exchange of radio programmes putting out special radio programmes on each other's National Days, exchange of documentaries and participation in International Film Festivals organised in each other's country.

#### **Issue of Licences for setting up New Sugar Factory**

88. **SHRI BALASAHEB VIKHE PATIL:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 9929 on the 7th May, 1979 regarding policy regarding issue of licences for setting up new sugar factories and state:

(a) whether Government have since taken a decision to issue licences for setting up new sugar factories; and

(b) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH):** (a) and (b). The final report of the Working Group on